

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.07.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1. | Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019 | Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With | Saket Shukla | |
| 2. | I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019 | Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. | Saket Shukla | |
| 3. | Contempt Case (AT) No. 06 of 2019 in Comp. App. (AT) No. 64 of 2019 | Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors. | Abhishek Sharma | P. Nagesh |

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|---------------------------------------|
| 1. | I.A. No. 1727 of 2019 in Contempt Application(MRTP) No. 01 of 2013 & Compensation Application (MRTP)No.114 of 2008 | Aasim Mohammad Vs. Ashley Concessio (Proprietor), Pragati Land & Housing Corporation | Aasim Mohammad | |
| 2. | Restoration Application No. 12 of 2019 in Comp. App. (AT) No.97 of 2019 | Atin Kumar Kamble & Anr. Vs. Registrar of Companies, Mumbai | Kamlesh Kumar | |
| 3. | Comp. App. (AT) (Ins) No. 778 of 2018 | SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd. | Arijit Mazumdar | Jai Kishor Singh |
| 4. | Comp. App. (AT) (Ins) No. 109 of 2019 | Winsome Yarns Ltd Vs. Ginni Filaments Ltd. | Lucky Palta | Aditya Narayan |
| 5. | Comp. App. (AT) (Ins) No. 177 of 2019 | Sagar Sharma & Anr. VS. Phoenix ARC Pvt Ltd & Anr. | Mahesh Agarwal | Suresh Dhobal (R1) Dhruv Malik-IRP |
| 6. | Comp. App. (AT) (Ins) No. 363 | A. Abdul Rasheed Vs. | Anirudh Sharma | Pritpal Singh Nijjar-R1 |

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| | of 2019 | IFCI Ltd. & Ors. | | P.V. Dinesh-RP |
| 7. | Comp. App. (AT) (Ins) No. 570 of 2019 | Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors. | Hardik Luthra | |
| 8. | Comp. App. (AT) No. 171-172 of 2019 | Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Banglore & Ors. | Goutham Shir Shankar | |

For Admission (Fresh Cases)

| | | | | |
|-----|--|--|-------------------|--------------|
| 9. | Comp. App. (AT) (Ins) No. 473 of 2019 | Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd. | M.S Vishnu Sankar | |
| 10. | Comp. App (AT) (Ins) No. 669 & 689 of 2019 | Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr. | Arushi Arora | |
| 11. | Comp. App. (AT) (Ins) No. 679 of 2019 | Mukesh Modi. Vs. Ritu Rastogi & Ors. | Himanshu | |
| 12. | Comp. App (AT) (Ins) No. 688 of 2019 | Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors. | Rajat Navet | Dinkar Singh |
| 13. | Comp. App (AT) (Ins) No. 690 of 2019 | Anil Kumar Jain. Vs. Vardhman Roller Flour Mills Pvt Ltd. | Manoj Kumar Garg | |
| 14. | Comp. App (AT) (Ins) No. 691 of 2019 | CA Kannan Tiruvengadam, RP of BRG Iron & Steel Co. Pvt Ltd. Vs. Deputy Commissioner, Special Disposal Cell (Port), Custom. | Arijit Mazumdar | |
| 15. | Comp. App (AT) (Ins) No. 692 of 2019 | Atul Kumar Kansal. Vs. Nova Realtors Pvt Ltd & Anr. | Swapnil Gupta | |
| 16. | Comp. App (AT) (Ins) No. 693 of 2019 | Atul Kumar Kansal. Vs. State Bank of India. | Swapnil Gupta | |
| 17. | Comp. App. (AT) No. 145 of 2019 | Registrar of Companies. Vs. Ayoli Abdulla | Kamal kant Jha | |
| 18. | Comp. App. (AT) No. 154 of 2019 | Efficient Investment Consultants Pvt Ltd & Ors. Vs. Income Tax Officer & Anr. | Anil Varma | |

For Admission (After Notice)

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| 19. | Comp. App. (AT) (Ins) No. 346 of 2019 | BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd. | Pratap Venugopal | |
| 20. | Comp. App. (AT) (Ins) No. 74 & 75 of 2019 | Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam & Anr. | Vanita Bhargava | Goutham Shivshankar-R1 Sudarsh Menon- R2 |
| 21. | Comp. App. (AT) (Ins) No. 263 of 2019 | Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd. | Neela Gokhale | Rakesh Kumar |

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| 22. | Comp. App. (AT) (Ins) No. 335 of 2019 | Trozen Sales Corporation Vs. Shashi Distelleres Pvt Ltd | Charu Sachdev | Anand Sanjay |
| 23. | Comp. App. (AT) (Ins) No. 350 of 2019 | Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd. With | Saswat Pattnaik | Srishti Govil, Rajesh Bohra |
| 24. | Comp. App. (AT) (Ins) No. 365 of 2019 | J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr. With | Ashish Mukhi | Rajesh Bohra Pawan Sharma-IRP |
| 25. | Comp. App. (AT) (Ins) No. 439 of 2019 | HDFC Bank Ltd. Vs. Ashapura Minechem Ltd. | Kunal Tandon | Rajesh Bohra Pawan Sharma-IRP |
| 26. | Comp. App. (AT) (Ins) No. 360 of 2019 | Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Ors. With | Priyanshu Upadhyay | Amal Vyas-R2 Manish Kr. Choudhary-R3 |
| 27. | Comp. App. (AT) (Ins) No. 420 of 2019 | Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Ors. | Priyanshu Upadhyay | Amal Vyas-R2 Manish Kr. Choudhary-R3 |
| 28. | Comp. App. (AT) (Ins) No. 495 of 2019 | Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With | Shafiq Ahmeds | |
| 29. | Comp. App. (AT) (Ins) No. 496 of 2019 | Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society. | Karan Malhotra | |
| 30. | Comp. App. (AT) (Ins) No. 534 of 2019 | Khurana & Co. Vs. Polo Amusement Park Ltd. | M.k. Pandey | |
| 31. | Comp. App. (AT) (Ins) No. 535 of 2019 | Prayag Polytech Pvt Ltd. Vs. Hind Tradex Ltd. | Vipul Ganda | Anup Kumar Mishra |
| 32. | Competition App. (AT) No. 18 of 2019 | Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. with | Nisha Kaur Uberoi | Ankur Sood Kalyani Singh |
| 33. | Competition App. (AT) No. 19 of 2019 | Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors. | Nisha Kaur Uberoi | Ankur Sood Kalyani Singh |

After the above or 12:00 Noon, whichever is earlier

For Hearing (Part Heard)

| | | | | |
|-----|---------------------------------------|---|--------------|---|
| 34. | Comp. App. (AT) (Ins) No. 745 of 2018 | Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors. | Pulkit Deora | Rakesh Kumar (R1 & R2), Moulshree Shukla (R3) |
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------|--|---|---|
| 1. | Comp. App (AT) No. 213 of 2017 | Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With | M. SricharanRangarajan | Soham Kumar Ginni Sehgal |
| 2. | Comp. App. (AT) No. 296 of 2017 | Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors. | M. SricharamRangarajan Sreoshi Chatterjee | Chaman Lal Soham Kumar Ginni Sehgal |

For Admission (After Notice)

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| 3. | Comp. App. (AT) No. 350 of 2018 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With | Rohin Dubey | Anuradha sharma (R1), Inder raj gill (R2) |
| 4. | Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With | Anuradha Sharma | Lalit Bhasin |
| 5. | Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017 | Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. | Anuradha Sharma | Lalit Bhasin |

For Hearing (Part Heard)

| | | | | |
|-----|--|---|----------------------------|--|
| 6. | Comp. App. (AT) (Ins) No. 568 of 2018 | R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr | Arjun Asthana | Avishek Gupta |
| 7. | Competition Appeal (AT) No. 23 of 2017 | Khanduja Coal Transport Co. Vs. CCI &Ors. With | Amar Ramani Jatin Kumar | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |
| 8. | Competition Appeal (AT) No. 24 of 2017 | B. Himmat Lal Agrawal Vs. CCI &Anr. with | AnubhavMardikar | Ankit Jam |
| 9. | Competition Appeal (AT) No. 26 of 2017 | Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With | Arunava Mukherjee | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 10. | Competition Appeal (AT) No. 27 of 2017 | Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With | T. SundarRamanathan | Dushyant K Mahant (R-1) UddyamMukherjee (R-2) |
| 11. | Competition Appeal (AT) No. 28 of 2017 | KanhhaiyalalKhandelwal VS. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) UddyamMukherjee (R-2) |

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|------------|--|---|---------------------------|--|
| 12. | Competition Appeal (AT) No. 29 of 2017 | KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) Uddyam Mukherjee (R-2) |
| 13. | Competition Appeal (AT) No. 30 of 2017 | Punya Coal Road Lines Vs. Competition Commission of India &Anr. With | NakulMohta | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |
| 14. | Competition Appeal (AT) No. 35 of 2017 | Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With | Ankita Chaudhary Rathi | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 15. | Competition Appeal (AT) No. 36 of 2017 | Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With | Johnson Subba | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 16. | Competition Appeal (AT) No. 37 of 2017 | Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. With | Johnson Subba | Uddyam Mukherjee (R-2) |
| 17. | Competition App. (AT) No. 16 of 2018 | SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr. | Jaspreet Singh Rai | Arjun Krishnan (R-1), Ankit Jain(R2) |

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2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar